

ITEM NO.807

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) NO. 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

(BY COURTS MOTION)

(IA NO. 251558/2025 - INTERVENTION, IA NO. 252948/2025 -
DIRECTIONS)

Date : 07-10-2025 These applications were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Applicant : Mr. Tushar Mehta, SG (Mentioned by)
Mr. Pawanshree Agrawal, AOR

UPON BEING MENTIONED, the Court made the following
O R D E R

IA NOS. 251558/2025 & 252948/2025:

List tomorrow, i.e. 08.10.2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR